allaying the apprehensions of the Pakistan Government, the Government of India agreed to the exchange of data by the technical experts of the two countries. For this purpose, four meetings have so far zeen held and the fifth one may be held in the coming months.

The Government have also taken steps through India Missions to have India's position correctly explained.

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12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Anti-Hindi Agitation in Madras

MR. SPEAKER: Shri Salve:

SHRI S. KANDAPPAN (Mettur): I beg to make a submission before it is taken up. It is a very serious call-attention. I want to raise it before it is taken up. Afterwards, it will serve no purpose. It pertains to two things; the anti-Hindi agitation....

MR. SPEAKER: What is the point of order?

SHRI S. KANDAPPAN: The matter that has been referred to in the call-attention....

MR. SPEAKER: What is the point of order? If I allow him, every day this will be there. On every call-attention in future there will be this explanation. I cannot allow.

SHRI S. KANDAPPAN: This is a *fait accompli*.

SHRI N. SREEKANTAN NAIR (Quilon): Under rule 376 and under the Seventh Schedule of the Constitution, I rise on a point of order.

MR. SPEAKER: What is the point of order?

SHRI N. SREEKANTAN NAIR: This matter concerns the Seventh Schedule of the Constitution. Law and order, police, jail and all connected subjects come under the State List. They are only raising an infructuous discussion on this mater in this House. It is a recent issue. The protest was not against the Constitution but against the Hindi version of the Constitution, against the Hindi protagonists forcing Hindi down the throat of South Indians. This will only aggravate the situation. I would request you not to allow this to go on.

SHRI S. KANDAPPAN: My objection is technical. The matter that has been referred in the call-attention is with regard to the burning of the Constitution, rather the proposed burning of the Constitution. It is already a *fait accompli* and action was taken and case registered against those students who have burnt the Constitution.

MR. SPEAKER: I agree. Everybody knows that. But the Miniser should say that.

SHRI S. KANDAPPAN: Let us not do anything to jeopardise....

MR. SPEAKER: All of us read in the newspapers. Let the Minister say that.

SHRI ANBAZHAGAN (Tiruchengode): We leave it to the good sense of the Home Minister.

MR. SPEAKER: It is not proper for us to raise some discussion before the call-attention is taken up. It becomes a precedent. That is my difficulty.

Mr. Salve.

SHRI N. K. P. SALVE (Betul): Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"Reported decision of the Anti-Hindi Agitation Council of students of Madurai to propagate for liberation of Tamilnad from the Indian Union and reported decision of some students of Madras

State to burn Hindi copies of the Constitution of India."

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Mr. Speaker Sir, Government have seen press reports which indicate that certain sections of students in Madras are being misled into voicing secessionist demands. We are ascertaining the full facts from the State Government. The House is aware that the agitation over the language issue in different parts of the country has inflamed feelings. We have repeatedly emphasised that such issues call for a calm and objective consideration bearing in mind the paramount need for national unity.

श्री न० कु० साल्वे : विद्यार्थियों ने तामिल नाड को भारतीय संघ से मुक्त करने के लिए जो म्रान्दोलन शुरू करने का संकल्प किया है उस से भयंकर, गंभीर म्रौर चिन्ताजनक स्थिति निर्मित हो गई है म्रौर यह एक ऐसा सिलसिला कायम कर दिया गया है जिस को बिल कुल म्रविलम्ब फौरन से पेश्तर जड़ से म्रगर उखाड़ नहीं दिया गया तो यह मुल्क को बरबादी म्रौर तबाही के रास्ते पर ले चलेगा। कायदे म्राजम मुहम्मद म्रली जिन्ना साहब ने भी ऐसा ही म्रान्दोलन शुरू किया था ...... (व्यवधान)

MR. SPEAKER: Jinnah is not alive. He is not in the picture. The hon Member may put his question.

SHRI N. K. P. SALVE: A junior member should also be allowed an opportunity sometimes.

MR. SPEAKER: But why go into past history? That was all unfortunate.

SHRI V. KRISHNAMOORTHI (Cuddalore): Let them treat us as their friends, not enemies.

SHRI N. K. P. SALVE: We are your friends. I want to assure my hon. friend that we are their friends.

SHRI S. KANDAPPAN: Let the assurance come in the shape of deeds... (*Interruptions*).

श्री न० कु० साल्वे : जिन्ना साहब ने ऐसा ही म्रान्दोलन शुरू किया था जिसको बहुत मासूम समझा गया था लेकिन इतिहास साक्षी है उसके कि क्या नतीजे निकले। तो मैं जानना चाहूंगा कि इतिहास की उस पुनरावृत्ति की सभावना को हमेशा के लिए खत्म करने के लिये क्या एक राजनीतिक एवंदलीय नेताम्रों की गोलमेज परिषद् बुलायगे जिसमें कि एक राजनैतिक म्राचार संहिता कायम की जाए म्रौर विद्यार्थियों के इस प्रकार के म्रराकता म्रौर म्रनुशासनहीनता फैलाने वाले म्रान्दोलनों का पता लगाया जा सके ?

MR. SPEAKER: Do not spoil the effect of a very good question. Let him answer it.

SHRI N. K. P. SALVE: Yet me complete it. Is there any proposal before the Home Ministry to convene a round table conference of all the leaders of political parties so that they may formulate a code of conduct determine the causes of the students' ovements which lead to lawlessness and chaos, suggestion was of putting such movements down ruthlessly and also ensure that such action by governments in the Centre and in the States is supported by all parties? There is a Tamil saying which I would read out:

मैं एक तामिल का फिकरा कहना चाहता हूं, इसे गुमराह विद्यार्थियों तक पहुचा दें ।:

"नाम मुदंलिल भारत मक्कल्ड विरहू मट्ट् वर्गल्ड ।"

We are all Indians first, and any thing else last'.

SHRI ANTEAZHAGAN: But not Hindi.

श्री विद्याचरण शुक्ल : हम लोगों ने मद्रास सरकार से इस का विवरण मंगाया है। जब वह आ जायगा तब निश्चित करेंगे कि क्या कार्यवही की जाय ।

श्री श्रीचन्द गोयल (चण्डीगढ़): अध्यक्ष महोदय, कुछ विद्यार्थी इकट्ठे हो गए, यह स्थिति नहीं है बल्कि वहां पर सौ स्कूल के विद्यार्थियों के प्रतिनिधियों ने उस सम्मेलन के अन्दर भाग लिया और वहां पर यह निश्चय हुआ कि न आगे हम भारतीय ध्वज का सम्मान करेंगे और न राष्ट्रीय गीत के प्रति श्रद्धा व्यक्त करेंगे बल्कि एक मिशन ले कर चलेंगे कि जो मद्रास है उस को भारतीय संघ से अलग किया जाय । मद्रास में अलग अलग मीटिंग करेंगे और इस उद्देश्य का प्रचार करेंगे । मैं जाना चाहता हूं कि क्या इस आन्दोलन के पीछे कोई राजनैतिक तत्व काम कर रहे हैं और क्या इस की खोज हमारी सरकार ने की है ? मैं यह भी जानना चाहता हूं कि आज तक सरकार जो चुप्पी साधे बैठी है, उस ने पिछले सत्र के अन्दर अनलाफुल ऐक्टिविटीज बिल पास किया तो क्या उस ने इस बात की जांच करवाई है कि विद्यार्थियों की इस प्रकार की गतिविधियां उस के अन्तर्गत आती हैं या नहीं और इस प्रकार की विद्यार्थियों की जो कार्यवाहियां हैं उन का मुआयना करवा कर क्या सरकार इस बात का निश्चय करेगी कि उन के खिलाफ किस प्रकार की कार्यवाही की जाय जिस से ऐसी मनोवृत्ति हिन्दुस्तान के अन्दर बढ़ने न पाये ।

श्री विद्याचरण शुक्ल : इस के बारे में विवरण मांगा है । जांच कर रहे हैं और इस के बाद निर्णय कर पायेंगे कि क्या कार्यवाही उन के विरुद्ध करनी चाहिए ।

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, जहां तक भाषा समस्या को हल करने के लिए गोलमेज सम्मेलन बुलाने का सवाल है आप स्वयं जानते हैं कि इस प्रस्ताव पर जब आप वोट ले रहे थे उसी समय मैंने गृह मंत्री जी से प्रार्थना की थी कि इस को पास न करिए और सम्मेलन बुलाइए । लेकिन उस समय उन्होंने मेरी प्रार्थना को ठुकरा दिया । अब बाद में आग लगी, मारपीट हुई, तब जाकर सरकार इस पर विचार करने की मनःस्थिति आयी है । उस को मैं छोड़ता हूं । मैं केवल इतना जानना चाहता हूं कि क्या आज जो यह मदुराई स्टुडैंट्स कौंसिल का प्रस्ताव है उस के पीछे क्या मद्रास के बड़े नेता भी हैं ? मैंने यह तामिलनाड के दौरे में सुना कि स्वयं स्वतंत्र पार्टी की संस्थापक राजी जी ने एक, दो जगह पर भाषण किया है कि मेरे बुढ़ापे में अब मुझ को हिन्दुस्तान से अलग होने के विषय पर सोचना पड़ रहा है तो क्या इस तरह के भाषणों की ओर प्रधान मंत्री जी का और गृह मंत्री जी का ध्यान गया है .. (व्यवधान) मैं पूछ रहा हूं । इन लोगों के हल्ला करने से मैं दबने वाला नहीं हूं । मैं बहुत जिम्मेदारी के साथ बात कर रहा हूं । अब मैं सही बात रखना चाहता हूं..... (व्यवधान)

SHRI V. KRISHNAMOORTHI: Rajaji never spoke like that. Rajaji could never speak like that.

एक माननीय सदस्य : कहां सुना है ?

श्री मधु लिमये : मैं इस तरह से हल्ला करने वालों से दबने वाला नहीं हूं । अब एक विभाजन के तो वह समर्थक रह भी चुके हैं । अब मुझे सिखाइये नहीं ।

जहां तक द्रविड़ मुन्नेत्र कड़गम का सवाल है तो उन के मुख्य मंत्री और इन संसदीय नेताओं ने कई बार कहा है कि

अलगाव वाली नीति में हम विश्वास नहीं करते हैं लेकिन इस तरह के भाषण क्या राजा जी ने, और कामराज साहब ने, नहीं दिये हैं .... (व्यवधान) ।

एक माननीय सदस्य : कहां दिये हैं ? यह झूठ है ।

श्री मधु लिमये : जिन्होंने भाषण सुने हैं उन्होंने बतलाया है .... (व्यवधान)

एक माननीय सदस्य : झूठ है ।

श्री मधु लिमये : सिर्फ ऐसा कह देने से तो खत्म नहीं हो सकती है ... (व्यवधान)

SHRI N. SREEKANTAN NAIR: Let these national leaders go there and propagate to the people, these great national leaders.

श्री मधु लिमये : मैं जानना चाहता हूं कि क्या सरकार का ध्यान इस बात की ओर गया है कि राजा जी और कामराज ने इस तरीके के भाषण मद्रास में कई सभाओं में किये हैं इस का जवाब मैं हां, या नां में चाहता हूं ?

SHRI VIDYA CHARAN SHUKLA: No such speech has come to our notice.

ऐसे कोई वक्तव्य हमारे ध्यान में अभी तक नहीं आये हैं ।

संसद-कार्य तथा संचार मन्त्री (डा० राम सुभग सिंह) : श्री कामराज ने ऐसी कोई बात नहीं कही है ।

SHRI RANGA (Srikakulam): May I say that my hon. friend Shri Limaye is entirely wrong in what he said about Rajaji?

SHRI D. N. PATODIA (Jalore): I utterly repudiate what has been said about Rajaji by my hon. friend Shri Limaye without his being able to substantiate or support what he said.

The whole country at the moment is in the grip of the infectious disease which is spreading all over the country, starting in the east, then in the north and in the west, and now in the south. The Central Government with its policy of appeasement of the various regional factions all over the country, trying to win one section or the other at various times, has been responsible for encouraging these regional tendencies, for encouraging these parochial tendencies. May I therefore know from the Government whether they are prepared to take a realistic and correct approach to the problem, and whether they are prepared to obtain a national consensus from all national elements in the country by which such forces of disintegrat on may be put a stop to?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): I shall be very happy if the hon. members of the Opposition will get togethr and let us know what is the realistic approach (*Interruption*)

श्री मधु लिमये : क्या आप मानियेगा ?

SHRI NATH PAI: (Rajapur): It was a very mischievous move on the part of t he Prime Minister.

बड़ा एक शरारती दांव फेंका है ।

MR. SPEAKER: Let the opposition or the Congress or the Government decide to seek a consensus at a round table conference. That can be considered not in the Calling Attention, but by talking over separately. If I allow one or two to express opinions, it will only lead to further confusion. Therefore, they must sit together, if they want, in a room and not on the floor of the House, and then talk over the matter. If I allow any other question now it will only lead to further discussion and confusion.

SHRI ANBAZHAGAN: Sir, may I submit.....

MR. SPEAKER: I do not mind your submitting, but if I allow you then others would also like to submit.

SHRI ANBAZHAGAN: Sir, it concerns Madras State where a grave situation has arisen because the students are very much agitated. They are provoked by Shri C. Subramaniam, the Congress President of Tamilnad.....

MR. SPEAKER: That has absolutely no bearing on this. Let us proceed with the business.

12.16 hrs.

PAPERS LAID ON THE TABLE

Punjab Cinemas (Regulation) Haryana Amendment Act

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K K SHAH): I beg to lay on the Table a copy of the Punjab Cinemas (Regulation) Haryana Amendment Act, 1967 (President's Act No. 9 of 1967) published in Gazette of India dated the 30th December, 1967 under sub-section (3) of section 3 of the Haryana State Legislature (Delegation of Powers) Act, 1967. [*Placed in Library, See* No. LT-167/68].

Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): I beg to lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1968, published in Notification No. S.R.O. 1-E in Gazette of India dated the 13th January, 1968 under section 185 of the Navy Act, 1957. [*Placed in Library, See* No. LT-168/68].

Teleprinter Message from Governor of West Bengal

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I beg to lay on the Table a copy of the Teleprinter Message received yesterday from the Governor of West Bengal. [*Placed in Library, See* No. LT-168/68].

COMMITTEE ON PRIVATE MEMBERS5 BILLS AND RESOLUTIONS

Twentieth Report

SHRI KHADILKAR (Khed): I beg to present the Twentieth Report of the Commmittee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Eighteenth Report

SHRI M. R. MASANI (Rajkot): I beg to present the Eighteenth Report of the Public Accounts Committee on Audit Report (Civil 1967 relating to the Ministry of Transport and Shipping (Border Roads Organisation).

ESTIMATES COMMITTEE

Nineteenth Report

SHRI S. KANDAPPAN (Mettur): I beg to present the Nineteenth Report of the Estimates (Committee regarding action taken by Government on the recommendations contained in the Hudred and third Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Education—C.S.I.R.—National Physical Laboratory, New Delhi.